

O.A. No.875/2011

ORDER DATED 25<sup>th</sup> OF SEPTEMBER, 2012

R. Haripal.....Applicant  
Vrs.

Union of India & Others .....Respondents

Coram:

**HON'BLE MR. C.R. MOHAPATRA, ADMINISTRATIVE MEMBER  
&  
HON'BLE MR. A.K. PATNAIK, JUDICIAL MEMBER**

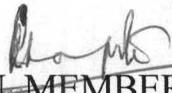
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Heard Sri R.K. Samantsinghar, Ld. Counsel appearing for the applicant and Sri R.N. Pal, Ld. Counsel for Respondents/Rlys.

2. By filing a memo dated 24.09.2012 Sri Samantsinghar, Ld. Counsel for the applicant submits that the applicant does not want to press this O.A. as his grievance has already been considered by the Respondents vide order dated 18.08.2012 hence the O.A. may kindly be withdrawn as not pressed.

In view of the above, this O.A. is dismissed as withdrawn.

  
JUDL. MEMBER

  
ADMN. MEMBER

K.B